

Post, District Police Staff have been directed to remain present at Railway Station at train timings to watch the suspicious persons.

- (4) History sheets of active criminals are being opened.

- (5) Police escort parties have been directed to detrain at every stoppage, where train stops and take a round of the train and watch suspicious persons.

#### ANNEXURE

*Crimes committed in running trains during the periods from March, 1984 to August, 1984 and September, 1984 to February, 1985.*

Sl. No.	Description of crime committed in running trains	March 1984 to August, 1984	September, 1984 to February, 1985
1.	Robbery	78	27
2.	Dacoity	15	16
3.	Murder	5	13
4.	Professional poisoning	35	37
Total :		133	93

#### Unemployment Among Rural and Urban Youth

620. SHRI S.M. BHATTAM : Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :

(a) whether Government propose to take specific measures for tackling the problem of unemployment of rural and urban youth;

(b) if so, the details and nature of programmes;

(c) the special steps or schemes proposed to be undertaken to utilise the services of and involving the unemployed youth in the nation building programmes; and

(d) when are they proposed to be implemented and what is the estimated cost of such programmes ?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS (SHRI R.K. JAICHANDRA SINGH) : (a) and (b). Yes, Sir. The Approach Paper to the Seventh Five Year Plan already emphasises the need to increase employment opportunities.

Programmes for tackling the problem of unemployment of youth are, however, undertaken in several Ministries/Departments of the Government. Information with regard to the details and nature of these is being collected and will be laid on the Table of the House in due course.

(c) Special steps for involvement of unemployed youth in nation building activities have been taken. Some of the important programmes; inter-alia, include : organisation of national integration camps in different parts of the country; observance of National Youth Day and National Youth Week throughout the country involving activities like special work projects; activities aimed at creating awareness against social evils like dowry, casteism, communalism, etc. and in favour of national accepted values such as pride in Indianness, secularism, discipline, democracy, unity, etc.; introduction of new vocational training programmes for upgrading the functional capability of unemployed youth; preservation and improvement of environment by tree plantation, cleanliness drives, etc.; and strengthening of rural youth clubs and Nehru Yuvak Kendra movement to promote youth programmes by opening during seventh Five Year Plan Kendras in

all such districts as do not already have them.

(d) Most of these programmes are already being implemented. Some, however, are proposed to be implemented from 1985-86. The allocation for youth programmes of the Department for the year 1985-86 is Rs. 18.00 crores approximately.

#### Rejuvenation of Forests

621. SHRI G.G. SWELL : Will the PRIME MINISTER be pleased to state :

(a) whether the percentage of acreage under forests in India is lowest in the world;

(b) if so, the reasons for not preventing denudation of forests which goes on unabated owing to collusion of contractors and officials and use as fuel by poor; and

(d) the steps being taken to stop these evils and rejuvenate the forests ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BIR SEN) : (a) and (b). The percentage of total land area under forests in India is not the lowest in the world. India has nearly 23% of its area under forests, whereas it is as low as 3% in some of the neighbouring countries. However, the *per capita* availability of forest is low (0.1 hectare) and the consequent pressure on forests to meet the basic requirements of the people is over the threshold limit of its bearing capacity. This has resulted in diminution of the forest cover for meeting the present demand of timber and fuel.

(c) The steps being taken to relieve pressures from forests are :

(i) A massive programme of afforestation and tree-planting within and outside forest areas is being taken up;

(ii) The end-uses of wood are being identified so that substitution by other materials can be encouraged;

(iii) Vulnerable areas are being identified, in order to implement an adequate protection mechanism; and

(iv) Efforts are being made to prevent denudation of forest land under the provisions of the Forest (Conservation) Act-1980. The agency of contractors has been eliminated in most areas of the country.

#### Permanent Title Deed to Refugees in West Bengal

622. SHRI PRIYA RAJAN DAS MUNSHI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) since Government confer equal citizenship right to every Indian including refugees who came and settled in India specially in West Bengal, whether it would provide them permanent title deed like other citizens in their homeland instead of a conditional lease deed documents;

(b) if so, steps Government propose to take; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : (a) to (c). The land in Government sponsored and approved squatters colonies is being given to displaced persons free of cost. Instructions were issued to the State Government on 17-5-1974 to confer right and title on displaced persons over lands in Government sponsored and approved squatters, colonies. The land in rural areas was to be given on free-hold basis, whereas land in urban areas was to be given on lease-hold basis for a period of 99 years on a nominal ground-rent of Re. 1/- per one hundred square yards or a fraction thereof per annum. These conditions are in accordance with the general policy followed by the Government of India in other areas also. However, Paschim Banga Udbastu Sangati, a Society registered under the Societies Registration Act, 1965 have filed a writ petition in the High Court Calcutta against the conferment of right and title through lease deed on displaced persons in urban areas. The matter is now sub-judice.